

Jute and Textile Mills

*230. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to take over management of the jute and textile mills which have since been closed by the mill owners, and

(b) if so, the names of those mills?

The Minister of Commerce (Shri Kanungo): (a) No such action is under contemplation at present

(b) Does not arise

Industrial Estate in Mysore

*231 { **Shri Keshava:**
Shri Shankaraiya:

Will the Minister of Commerce and Industry be pleased to state

(a) whether any industrial estates have been established in the State of Mysore and

(b) if so, where?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) The establishment of an Industrial Estate in Yadagiri Extension, Mysore has been sanctioned. Land has been acquired by the State Government. Levelling of land and construction of six sheds are in progress.

The State Government propose to set up Industrial Estates at Harihar, Bangalore, Ramanagaram, Gulbarga, Mangalore, Belgaum and Hubli. On receipt of these schemes from the State Governments they will be scrutinized and formal approval issued.

Industrial Committee on Inland Transport Services

*232. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state

(a) whether any Trade Union Organisations have submitted any subjects for inclusion in the agenda for the meeting of the Industrial Committee on Inland Transport Services; and

(b) whether the agenda for the meeting has been finalised?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) The constitution of the Committee is being considered and the agenda will be finalised when that has been done.

Colliery Labour Disputes

*233. **Dr. Ram Subhag Singh:** Will the Minister of Labour and Employment be pleased to state

(a) whether Government have made any attempt to promote settlement of labour disputes between colliery owners and colliery workers out of court,

(b) if so, the nature of attempt made in that regard, and

(c) the outcome of the attempts made so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c) Government made an attempt through discussions with the representatives of the colliery owners and workers to resolve the dispute over the implementation of the decision of the Labour Appellate Tribunal as a result of which the colliery owners agreed to withdraw their appeals pending before the Supreme Court and implement the award. Workers agreed to receive the arrears of wages arising out of the award in nine quarterly instalments.

Workers' Education Seminar

*234 { **Shri A. K. Gopalan:**
Shri Narayanankutty Menon:

Will the Minister of Labour and Employment be pleased to state the names of the National Trade Federations of different Industries from which representatives were invited to the Workers' Education Seminar held in March, 1957.